

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APPEAL NO. 282 OF 2016****APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016****APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016****APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017****APPEAL NO. 166 OF 2017 & IA No. 280 of 2017****Dated : 12th September, 2019****Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member****In the matters of:****APPEAL NO. 282 OF 2016**

M/s. Lord Chloro Alkali Ltd.	 Appellant(s)
	Versus	
Rajasthan Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	: Mr. Anand K. Ganesan	
Counsel for the Respondent(s)	: Mr. R. K. Mehta Ms. Himanshi Andley for R-1	
	Mr. M.G. Ramachandran, Sr. Adv. Ms. Ranjitha Ramachandran Mr. Poorva Saigal for R-2, R-3 & R-4	

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

Rajasthan Textile Mills Association	 Appellant(s)
	Versus	
Rajasthan Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	: Mr. Anand K. Ganesan	
Counsel for the Respondent(s)	: Mr. R. K. Mehta Ms. Himanshi Andley for R-1	
	Mr. M.G. Ramachandran, Sr. Adv. Ms. Ranjitha Ramachandran Mr. Poorva Saigal for R-2, R-3 & R-4	

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Rajasthan Steel Chambers	 Appellant(s)
	Versus	

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal for R-2, R-3 & R-4

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

Ambuja Cement Ltd. Appellant(s)

Versus

Jaiput Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal for R-3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

APPEAL NO. 166 OF 2017 & IA No. 280 of 2017

J.K. Cement Works Appellant(s)

Versus

Jaiput Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal for R-2 & R-3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

List these matters for further hearing on **22.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson